COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 349 OF 2017 IN DFR NO. 1027 OF 2017

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab Energy Development Agency				Appellant(s)
Punjab State Electricity Regulatory C	۷s Commi			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aditya Grover		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar	for R-1	
		Mr. Anand K. Gane Ms. Swapna Sesha		PSPCL

Mr. Anurag Sharma for R-3

ORDER

(IA NO. 349 OF 2017 – Condonation of Delay in filing)

Learned counsel for respondent No.1seeks two weeks time to file reply. He may file the same on or before 02.08.2017 after serving copy on the other side.

List the matter on 16.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson